

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.66/2006

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

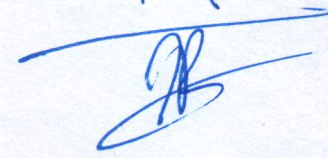
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th November 2017, 10.30 A.M

Name of the Company		Binay Prakash & Ors.-Versus-Domco Pvt.Ltd. & Ors.	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Shamaak Mitra, Adv } For Respondents 7/11/17
2. Natashe Roy, Adv } idy.

1) Mr. Ratnanku Banerji, Adv
2) Mr. Satadeep Bhattacharyya, Adv
3) Mr. S.R. Kakramia, Adv
4) Mr. Anandab Dasgupta, Adv
5) Mr. Sanjay Sen, Adv

} For the petitioners 7/11/17.



P.T.O.

ORDER

Ld. Counsel for the petitioners and the respondents are present.

No time left.

List on 19/12/2017.

Se

(Jinan K.R.)
Member (J)

sd

(Vijai Pratap Singh)
Member (J)